

ITEM NO.42

COURT NO.12

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 18436/2017

UNITED MOTORS HEAVY EQUIPMENT PVT. LTD.

Appellant(s)

VERSUS

SUNDARAM INDUSTRIES PVT. LTD.

Respondent(s)

(FOR ADMISSION)

Date : 24-11-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Sujit Keshri, Adv. for
Mr. Gaurav Kejriwal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated on behalf of the
petitioner seeking adjournment on the ground of personal
difficulty, list the matter after one week.

(SHASHI SAREEN)
AR CUM PS

(SAROJ KUMARI GAUR)
BRANCH OFFICER